NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
-	TP 299/16	For hearing	621A	Flowserve Microfinish Valves Pvt. Ltd.,

NO. & PHONE NUMBER

NAME (IN CAPITAL)

SL.

REPRESENTATION TO WHOM

SIGNATURE

CS BISWAJIT GHOSH

The Applicant

ORDER

PCS for Petitioner is present. He is directed to file memo giving details of actual delay for filing Compounding Application right from 1998-99 to 2013. List it on 17/11/2017.

Member (T)

Member (J)